

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No.(IB)1541 (MB)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 03.08.2018

NAME OF THE PARTIES: Vipul Diamond
Vs
Tara Jewels Ltd

Section 9 of the Insolvency and Bankruptcy Code, 2016.

ORDER

22. **C.P (IB)-1541(MB)/2018**

First Call : Pass over
Second Call : List this matter for hearing on 6.9.2018.

SD/-
RAVIKUMAR DURAISAMY
Member (Technical)

SD/-
B.S.V. PRAKASH KUMAR
Member (Judicial)